

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

RAJYA SABHA UNSTARRED QUESTION NO. 2287
ANSWERED ON – 21/03/2023

Contribution of different income groups towards GST

2287 Shri A. A. Rahim:

Will the Minister of FINANCE be pleased to state:

(a) whether Government has calculated the amount and percentage of total of GST raised from different income groups in the past five years, if so, the year-wise details thereof; and

(b) the steps Government is planning to lessen the burden of indirect taxes on the lower income groups?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): It is not possible to calculate the GST raised from different income groups as neither the consumer invoice data is taken by the Government nor does the invoice have information on the income of the consumer.

(b): The Government has already levied taxes in such a way that the burden of taxes is lower on lower income groups. Most of the goods and services consumed by such groups are either tax exempt or attract lower GST rates.
